

(1896) 08 AHC CK 0002
In the Allahabad High Court

Manjhli

APPELLANT

Vs

Manik Chand and Another

RESPONDENT

Date of Decision : 26-08-1896

Acts Referred:

Citation : (1897) ILR (All) 73

Hon'ble Judges : John Edge, J;Aikman, J

Bench : Division Bench

Final Decision : Dismissed

Judgement

John Edge, Kt., C.J. and Aikman, J.—We agree with the decision in Queen-Empress v. Punna ILR All. 96 and on the recommendation of the Sessions Judge, set aside the order awarding compensation and in default imprisonment.